

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:661
ANSWERED ON:24.11.2006
MONITORING OF RURAL ROADS UNDER PMGSY
Jogi Shri Ajit

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the Government has fixed any targets and time schedule to construct the roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) to spend the amount during each year of the Tenth Plan by States ;
- (b) If so, the details thereof ;
- (c) The details of defaulting States during the said period ;
- (d) Whether the quality of roads constructed under this Yojana is being monitored by the National Quality Monitors ;
- (e) If so, the locations where the roads have not been found up to the mark during the current year, State-wise; and
- (f) The steps taken/to be taken by the Government to overcome the defects/ anomalies ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a)to(c) The Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched on 25th December, 2000 as a 100 per cent Centrally Sponsored Scheme. The prime objective of the PMGSY is to provide connectivity to all the eligible unconnected habitations of more than 500 persons in the rural areas

(250 persons in the hilly and desert areas) through good all weather road. Under Bharat Nirman, goal has been set to provide connectivity to all the habitations with a population of more than 1000 in the plain areas and habitations with the population of 500 or more in hilly and tribal areas by 2009. The systematic up-gradation of the existing rural roadwork networks is also an integral component of the scheme. Till date, a sum of Rs. 19,915.09 crore has been released out of which an expenditure of Rs. 17,077.55 crore has been incurred. Fifteen States have not claimed the amount equivalent to their normative allocation. These States are Arunachal Pradesh, Bihar, Goa, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Maharashtra, Manipur, Meghalaya, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh and Uttaranchal.

(d) to (f) Rural Roads is a State subject. Under the Pradhan Mantri Gram Sadak Yojana (PMGSY), the State is responsible for implementation of the programme and therefore they are also responsible for examining the quality of works. The quality of every road work is required to be examined by the Programme Implementing Unit and State Quality Monitors appointed by the State Government. The observations of National Quality Monitors are sent to the State Governments for appropriate action and action taken reports are required to be prepared after attending to the defects / issues raised in these reports. From March 2002 to August 2006, 38417 inspections have been carried out. State-wise abstract of inspections is annexed.